NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 221/2(41)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

Name of the Company:

Moresco HM&LUB India Pvt Ltd.

Section of the Companies Act:

Section 2(41) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SANGITA GOYAL

Company

Applicant

secretary in Practice

2.

<u>ORDER</u>

Learned PCS Ms. Sangita Goyel present for Petitioner.

Heard arguments of learned PCS for petitioner.

Petitioner is directed to file unaudited Financial statement of the petitioner company.

List the matter on 27.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of November, 2017.